NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1427/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES:

Bell Finvest (India) Ltd.

Uttung Health & Wellness Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

Adv. Vinit J. Muster Counsel for Adv. Ahiral Purshoten financial Creditor

Adv. Pravin Wompe

Omkor Konegaonkor Managing Dinector

ORDER

C.P. 1427/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. On the request of the Petitioner's Counsel adjourned to 24.11.2017

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 13.11.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Aah